

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:810

ANSWERED ON:05.12.2003

SCHEMES FOR HANDLOOM SECTOR

ALAKESH DAS;ALE NARENDRA;PRABHUNATH SINGH;SUKENDER REDDY GUTHA

**Will the Minister of TEXTILES be pleased to state:**

- (a) the details of each schemes implemented for the development of handloom sector/handloom weavers;
- (b) the number of proposals received from various States under each scheme and the funds allocated and released there under during 2002-2003 and 2003-04 till date, State-wise
- (c) the amount utilized by each State Government on such schemes during the said period;
- (d) the number of weavets benefited and number of handloom units modernized under these schemes till date, state-wise ;
- (e) the details of views submitted by the State Governments for improvement in those schemes and the reaction of the Union Government thereto; and
- (f) the impact of these schemes in respect to overcoming the competition from the powerloom sector and meeting the international competition?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

(a) The Government of India has been implementing the following Schemes and Programmes for promotion and development of handloom sector/handloom weavers in the country:

1. Deen Dayal Hathkargha Protsahan Yojana(DDHPY).
2. Handloom Export Scheme.
3. Mill Gate Price Scheme.
4. Design Development and Training Programme.
5. Marketing Promotion Programme.
6. Workshed-cum-Housing Scheme.
- 7 Weavers Welfare Schemes including Health Package, Thrift Fund, Group Insurance and New Insurance Scheme.
8. Implementation of Handlooms (Reservation of Articles for Production), Act, 1985.
9. Scheme for reimbursement of CENVAT on Hank Yarn.

(b) No Statewise funds are allocated under the Schemes.Details of funds released to various State Governments on receipt of viable proposals under each Scheme during 2002-03 & 2003-04 are given at annexure-I.

(c) The funds are released only after the utilization certificates for funds released are received from the State Governments.

(d) The Scheme known as modernization of handlooms has since been merged with Deen Dayal Hathkarga Protsahan Yojana.The details of weavers benefited and number of handlooms modernized till date under Deen Dayal Hathkarga Protsahan Yojana in both guisesare given at Annexure-II.

(e) Review meetings and discussions are held from time to time with state governments to discuss the guidelines and the implementation of the scheme. This is a continuing monitoring exercise. The states generally ask for changes in guidelines to bring in greater flexibility to serve individual benefits on emerging needs. Whenever necessary, the guidelines are reviewed revised to accommodate felt requirements within the existing objectives.

(f) The impact of these schemes in respect of overcoming the competition from the powerloom sector and meeting the international competition can be gazed from the fact that exports have increased from Rs.1840.05 crore in 1997-98 to Rs.2633.27 crore in 2002-2003.

ANNEXURE - I

ANNEXURE - I REFERED TO LOK SABHA U.S.Q.NO.810 FOR ANSWERED ON 5.12.2003. Details of releases made during

2002-2003 & 2003-04 to various States under different Handloom Schemes (upto 3/12/2003)

(Rs. in lakh)

Sl.No.	Name of the State	DDHPY Marketing Programme		Workshed-cum Housing Scheme		WEAVERS' WELFARE SCHEME		Health Package Scheme		Thrift Fund Scheme		Group Insurance		New Insurance	
		2002-03	2003-04	2002-03	2003-04	2002-03	2003-04	2002-03	2003-04	2002-03	2003-04	2002-03	2003-04	2002-03	2003-04
1	Andhra Pradesh	1238.85	0.00	61.88	8.37	0.00	92.81	0.00	0.00	0.00	0.00	0.00	0.00	2.27	0.00
2	Arunachal Pradesh	19.33	0	19.59	3.38	28.00	13.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	Assam	837.87	436.71	112.55	52.00	117.95	0.00	63.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Bihar	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Chattishgarh	42.92	7.58	29.19	3.75	0.00	0.00	11.42	0.35	0.00	0.00	0.08	0.00	0.00	0.00
6	Delhi	150.00	100.00	13.7	5.00	0.00	0.00	0.00	0.00	0.32	0	0.00	0.00	0.00	0.00
7	Goa	0.00	0.00	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	0.00	0.00	15.66	19.25	0.00	0.00	0.00	0.00	16.02	0.00	0.59	2.21	1.32	3.48
9	Haryana	0.00	0.00	11.52	12.73	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Himachal Pradesh	137.64	45-58	9.05	5	22.30	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Jammu & Kashmir	31.89	0	53.42	13.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.13
12	Jharkhand	0.00	0.00	8.60	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Karnataka	156.61	9.19	24.45	12.14	250.00	0.00	50.00	0.00	10.00	0.00	7.51	0.00	0.00	0.00
14	Kerala	1067.13	154.73	4.00	3.20	34.69	0.00	0.00	0.00	26.10	0.00	0.00	0.00	0.00	0.00
15	Madhya Pradesh	62.20	6.66	41.87	20.73	0.00	0.00	0.00	0.00	2.48	0.00	0.00	0.48	0.77	0.00
16	Maharashtra	2.82	0.00	68.31	4.00	35.00	0.00	0.00	0.00	0.11	0.00	0.00	0.00	0.00	0.00
17	Manipur	481.32	0.00	0.00	4.00	127.25	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Meghalaya	0.00	0.00	3.98	1.00	15.75	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Mizoram	2.46	20.50	14.92	11.00	36.60	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Nagaland	117.81	20.50	14.00	25.00	24.45	155.21	0.89	73.88	0.00	0.00	0.00	0.00	0.83	0.00
21	Orissa	22.34	0.00	18.00	7.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	7.12	0.00
22	Pondicherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23	Punjab	0.00	0.00	7.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Rajasthan	9.77	0.00	59.08	51.52	0.00	0.00	5.00	0.35	0.00	0.00	0.00	0.00	3.96	0.00
25	Sikkim	0.00	0.00	2.97	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Tamil Nadu	2376.71	1223.52	0.00	25.11	227.800	0.00	106.22	0.00	210.00	0.00	0.00	0.00	0.00	0.00
27	Tripura	7.72	0.00	19.07	7.00	0.00	20.00	0.00	0.00	0.00	0.00	0.00	0.56	0.00	0.00
28	Uttar Pradesh	589.04	236.87	103.74	44.58	109.91	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29	Uttaranchal	27.25	0.00	31.67	6.00	20.30	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
30	West Bengal	347.88	10.20	11.86	5.26	0.00	0.00	0.00	0.00	10.00	0.00	0.00	2.87	0.00	0.00
Total		7729.56	2251.54	760.08	350.02	1050.00	281.52	237.08	74.58	275.03	0.00	10.45	5.56	7.44	10.73

Details of releases made during 2002-03 & 2003-04 to various States under different Handloom Schemes (upto 3/12/2003)

Sl.No. Name of the State Handloom Export Scheme Implementation of the HL (Reservation of Articles for Production) Act 1985

Sl.No.	Name of the State	2002-03	2003-04	2002-03	2003-04
1	Andhra Pradesh	0.00	0.00	17.94	0.00
2	Arunachal Pradesh	0.00	0.00	0.00	0.00
3	Assam	0.00	0.00	0.00	0.00
4	Bihar	6.25	0.00	0.00	0.00
5	Chattishgarh	6.10	0.00	0.00	0.00
6	Delhi	0.00	0.00	0.00	0.00
7	Goa	0.00	0.00	0.00	0.00
8	Gujarat	0.00	0.00	18.66	39.25
9	Haryana	0.00	9.85	6.05	0.00
10	Himachal Pradesh	32.33	20.45	0.00	0.00
11	Jammu & Kashmir	0.00	0.00	0.00	0.00
12	Jharkhand	0.00	0.00	0.00	0.00
13	Karnataka	0.00	0.00	0.00	0.00
14	Kerala	20.25	4.50	0.00	0.00
15	Madhya Pradesh	0.00	0.00	6.88	0.00
16	Maharashtra	0.00	0.00	0.00	0.00
17	Manipur	0.00	0.00	0.00	0.00
18	Meghalaya	0.00	0.00	0.00	0.00
19	Mizoram	0.00	0.00	0.00	0.00
20	Nagaland	5.90	18384.00	0.00	0.00
21	Orissa	0.00	0.00	0.00	0.00
22	Pondicherry	0.00	0.00	0.00	0.00
23	Punjab	14.10	0.00	0.00	0.00
24	Rajasthan	0.00	0.00	8.72	0.00
25	Sikkim	0.00	0.00	0.00	0.00
26	Tamil Nadu	0.00	0.00	61.75	0.00
27	Tripura	0.00	0.00	0.00	0.00
28	Uttar Pradesh	69.40	40.25	0.00	0.00
29	Uttaranchal	0.00	0.00	0.00	0.00
30	West Bengal	31.93	0.00	0.00	0.00
Total		186.26	18459.05	120.00	39.25

ANNEXURE -II

ANNEXURE - II REFERRED TO IN LOK SABHA UNSTARRED QUESTION NO.810 FOR ANSWER ON 5.12.2003.

The details of the number of weavers benefited and the number of handlooms modernized under the scheme till date are as under;

S. No.	Name of the State	No. of weavers benefited	No. of looms modernised
1	Andhra Pradesh	9735	9735
2	Chhattisgarh	1864	1917

3	Delhi	-	-	
4	Himachal Pradesh	2500	2450	
5	J&K	600	600	
6	Karnataka	406	-	
7	Kerala	4275	4100	
8	Madhya Pradesh	755	755	
9	Orissa	-	-	
10	Rajasthan	150	150	
11	Tamil Nadu	24830	24830	
12	Uttar Pradesh	30776	30776	
13	Uttranchal	1335	1305	
14	West Bengal	5435	5435	
15	Arunachal Pradesh	2900	2900	
16	Assam	39400	39220	
17	Manipur	11540	11540	
18	Meghalaya	100	100	
19	Mizoram	-	-	
20	Nagaland	11450	11450	
20	Tripura	1015	1015	
	Total:	1,49,066	1,48,278	